

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

(10)

D.A. 653/95

Date of decision 14-5-96

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Devinder Pal Singh
son of Shri S.P. Singh,
resident of F-6, Police Station
Chankypuri, New Delhi

... Applicant

(By Advocate Shri Shyam Babu)

Vs.

Commissioner of Police, Delhi
Police Headquarters, I.P.Estate,
New Delhi.

...

(By Advocate Shri Surat Singh)

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Member (A)

Shri Shyam Babu prays for permission to withdraw the D.A. Permission is granted. The D.A. is dismissed as withdrawn, with liberty to the applicant to file afresh in accordance with law, if so advised. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)